

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) Yes, Sir. As informed by the State Government of Andhra Pradesh, the Master Plan was taken up by Vishakhapatnam PCPIR, Special Development Authority and entrusted to M/s LEA Associates India on 15.03.2011. M/s LEA Associates India conducted meetings with concerned stakeholders and submitted preliminary report on 17.10.2011. Detailed Draft Master Plan was published on 05.08.2013. Revised Master Plan was prepared duly addressing objections/suggestions from the public and submitted to Department of Municipal Administration and Urban Development, Government of Andhra Pradesh on 23.05.2014 for approval. Final incorporation of suggestions and objections to the Draft Master Plan has been completed as per the directions of Government of Andhra Pradesh. Further, location, size and configuration of Anchor Unit has to be firmed up to conduct public hearing and finalize the Master Plan.

(b) Draft Environmental Impact Assessment (EIA) study of Andhra Pradesh PCPIR has been completed and the report has been submitted to Andhra Pradesh Pollution Control Board (APPCB) on 03.11.2014 for conducting public hearing. Final Public hearing has not been taken up so far.

#### **Buildings for CIPET centres**

1801. SHRIMATI SASIKALA PUSHPA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that many centres of the Central Institute of Plastics Engineering and Technology (CIPET) do not have their own building, if so, the details thereof and the reasons therefor; and

(b) whether Government has formulated any comprehensive plan to accommodate them in their own buildings in a time-bound manner, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) Yes, Sir. Out of 30 functional centres of Central Institute of Plastics / Engineering and Technology (CIPET), 23 centres are functioning in their own buildings. At 7 locations *i.e.* Kochi, Baddi, Vijayawada, Valsad, Gwalior, Bengaluru and Chandrapur, being new centres buildings are taken on rent or existing suitable buildings of Government Bodies or Government Undertakings are being used.

(b) Financial support through State Governments concerned has been prescribed for construction of buildings at these centres or alternatively State Government can provide a suitable existing building for running the centre.